## NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

## Company Appeal (AT) (Insolvency) No. 342 of 2020

## IN THE MATTER OF:

Sai Syntex Co. ...Appellant

Versus

Atlanti Spinning & Weaving Mills Ltd. ...Respondent

**Present:** 

For Appellant: Ms. Arya Nair, Advocate

For Respondent: Mr. Nikhil Jain and Ms. Sakshee Sharma, Advocates

ORDER

**16.03.2020** Ms. Sakshee Sharma, learned counsel appearing on behalf of the Respondent seeks and is allowed a week's time to file reply along with her Vakalatnama. Rejoinder, if any, be filed within a week thereof.

Post the matter 'for Admission (After Notice) on 20th April, 2020.

[ Justice Bansi Lal Bhat ] Acting Chairperson

[ Justice Anant Bijay Singh ] Member (Judicial)

> [ Shreesha Merla ] Member (Technical)

/ns/rr/